Fresh Matter List

		Date	on		
	-	2297/2019 Dated 18/09/2019	16/10/2019		21/10/2019 Court - 1
APL No. 347/2019 & IA 1743/2019 (IA 1743/2019 - For exemption from filling certified copy of impugned order)	Sasan Power Limited VS Central Electricity Regulatory Commission & Ors.	2296/2019 Dated 18/09/2019	16/10/2019		21/10/2019 Court - 1
,	•	2316/2019 Dated 04/10/2019	16/10/2019		21/10/2019 Court - 1
	(IA 1874/2019 - For condonation of delay in filing the Appeal) APL No. 347/2019 & IA 1743/2019 (IA 1743/2019 - For exemption from filling certified copy of impugned order) IA 1822/2019 in DFR No. 2316/2019 (IA 1822/2019 - For condonation of delay in filing the	(IA 1874/2019 (IA 1874/2019 - For condonation of delay in filing the Appeal) APL No. 347/2019 (IA 1743/2019 (IA 1743/2019 (IA 1743/2019 - For exemption from filling certified copy of impugned order) IA 1822/2019 in DFR No. 2316/2019 (IA 1822/2019 - For condonation of delay in filing the	DFR No. 2297/2019 (IA 1874/2019 - For condonation of delay in filing the Appeal) APL No. 347/2019 (IA 1743/2019 (IA 1743/2019 - For exemption from filling certified copy of impugned order) IA 1822/2019 in DFR No. 2316/2019 (IA 1822/2019 - For condonation of delay in filing the	(IA 1874/2019 - For condonation of delay in filing the Appeal) APL No. 347/2019 (IA 1743/2019 (IA 1743/2019 (IA 1743/2019 (IA 1743/2019 (IA 1822/2019 in DFR No. 2316/2019 (IA 1822/2019 - For condonation of delay in filing the ARRIGHMEN Distribution Ltd. VS Central Electricity Regulatory Commission & Ors. 2296/2019 Dated 18/09/2019 16/10/2019 16/10/2019 16/10/2019 2316/2019 Dated 18/09/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019	DFR No. 2297/2019 (IA 1874/2019 - For condonation of delay in filing the Appeal) APL No. 347/2019 & IA 1743/2019 (IA 1743/2019 - For exemption from filling certified copy of impugned order) IA 1822/2019 in DFR No. 2316/2019 (IA 1822/2019 - For condonation of delay in filing the Corporation Limited, VS Punjab State Power Corporation Limited, VS Punjab State - For condonation of delay in filing the Distribution Ltd. VS Central 18/09/2019 2296/2019 Dated 18/09/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019 16/10/2019